# **GOVERNMENT OF INDIA** MINISTRY OF CIVIL AVIATION

## **RAJYA SABHA**

UNSTARRED QUESTION NO: 666 (TO BE ANSWERED ON THE 2<sup>nd</sup> December 2024)

#### RESUMING OF FLIGHT OPERATIONS

#### 666. SHRI S. SELVAGANABATHY

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is aware that flight operations in Puducherry was stopped for a long time, if so, the details thereof;
- (b) whether Puducherry is identified as tourist destination, if so, the reason for not ensuring continuous operation of flights;
- (c) whether as announced by Airport Director, Puducherry the flight operations will resume in December 20, 2024 for the sector Bengaluru and Hyderabad;
- (d) whether Government will consider to extend the operations to more sectors likeTirupathi, Coimbatore, Madurai, Trivandrum, etc.; and
- (e) if so, when will the operations to new sector resumes, considering flow of tourists from those destinations?

## ANSWER

## MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (e): Spice Jet operated flights from Puducherry till 29.03.2024. Indigo has informed that it is commencing operations of daily flights to Puducherry from Bangalore and Hyderabad with effect from 20.12.2024.

With the repeal of Air Corporation Act in March 1994, the Indian domestic aviation has been deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate with the compliance of Route Dispersal Guidelines (RDGs) issued by Government.

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